

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-70/1992/4648/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 8th December, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/GLP/2020/882 dtd. 07.12.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 12.12.2020 till the morning of 14.12.2020, has been granted.

The District and Sessions Judge, Goalpara, in his absence the next senior most Judicial officer at Goalpara will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

4650
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/4649-A, dated 8.12.2020

Copy to:

1. The District and Sessions Judge, Goalpara.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Pdas